

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 57(ND)2014**  
**CA. NO.**

**PRESENT: SH. R.VARDHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016**


**NAME OF THE COMPANY: M/s Sh. Manmeet Singh Vs. M/s. Techcomp India Pvt. Ltd. &  
ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
1.	Amar Bahadur Singh	Adv	Petitioner	ABS aoh
2.	Abhishek Gehoi	Adv	Respondent	Abhishek

**ORDER**

Learned Counsel for the parties are present. However, in view of the Dussehra Vacation the matter is reposted to 20.10.2016.

  
(R.Varadharajan)  
Member (Judicial)